

Annexure-5

Name of the corporate debtor: NDT TRADE HOUSE PVT.LTD; Date of commencement of liquidation: 10.02.2023; List of stakeholders as on: 07.04.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Income Tax Department		11.03.2022 During the CIRP	53558388	53558388	Tax demand	NIL	NO	32.71%	NIL	NIL	NIL	The department has not filed claim during the liquidation process
2	Madhya Excise and Taxation		03.03.2022 during the CIRP Process of the Corporate Debtor.	18495032	18495032	Tax Demand	NIL	NO	11.29%	NIL	NIL	NIL	The department has not filed claim during the liquidation process

